Declaration of Assets and Liabilities



25-223

2503 -24/2/05 Year-2022-23

I SHAKTI KUMAR PRASAD son/daughter/wife of SRI RAJENDRA RAM aged 41 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

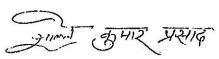
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant- 2	Depen dant-3
100			Smt. Smita kumari	Aarya Kriti	Shraddha Gautam	0
(i)	Cash	Rs. 15000/-	Rs. 5000/-	NIL	NIL	
(ii)	Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,18,225/- S.B.I.	Rs. 2,70,427/- SBI	NIL	NIL	
(iii)	Debentures and shares in Companies	De 200 stockers	NIL	NIL	NIL	
(iv)	institutions, NSS. Postal Savings, LIC Policies, etc	L.I.C. of Sum Assured of	Policy No528377739 L.I.C. of Sum Assured of Rs 2,00,000/- (Premium-11,100/Year)	NiL	NIL	
(v)	Motor Vehicles (details of make. etc.)	Hero-Honda - NXG-Splendor BR-01AN-6083	NIL	NII.	NIL.	
(vi)	Jewellery (give details of weight and value)	Guld- 70gm Silver- I 50gm	Gold- 150 gm Silver- 750gm	Gold- 35 gm Silver- 400gm	Gold- 20 gm Silver- 250gm	
	Other assets, such as values of claims / interests	Furniture,TV.Mobile,etc	NIL	NIL	NII.	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



Details of Immovable assets B.

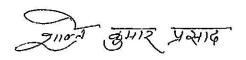
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NII.			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parsa(Patna) khata No63, Plot No652 3 125 Decimal Beur(Patna) khata No20, Plot No483 2.6562 Decimal	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments. etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF	NII.			

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-(2)

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 27/02/2023
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL.
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL



	(d) dues to departments dealing with telephones	NII.	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL.	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income-Tax Return filed upto Assessment Year-2022-23 AZNPP1837C	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL.	

C. <u>Personal Detail</u> GPF/CPF/PRAN No.	:-	PTS/BLA-1312
Gender	:-	M (M/F)
Date of Birth :-		0 4 0 9 1 9 8 2 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	i-	BIHAR LEGISLATIVE ASSEMBY. SECRETARIAT
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	1-	Samastipur
I hereby declare th	at the e	have details one time to the book of

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Shalli Kumaz I rase

Name of Employee: Shakti Kumar Prasad

Place: PATNA Designation: Assistant

Note:

Date: 27/02/2023 Department: Bihar Legislative Assembly, Patna

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

जुगाकर कुमार प्रशाद